

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: R. K. CONSTRO PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-01-2021; List of Stakeholders as on Date: 08-04-2021; Name of IP: Mrs. Neeraja Kartik; Last 5 digit of registration number: 12137

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	1	1633726	3592558	0	0	NA
2	Liquidation costs incurred till date	1	11000	1	11000	0	0	0	NA
3	Secured financial creditors	103	276065645	78	242184952	33880693	0	33880693	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	00	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	2	533000	0	0	533000	0	533000	NA
7	Operational creditors (Government Dues)	1	6961434	1	6961434	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0		0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		107	283571079	81	250791112	38006251	0	34413693	